

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 28/2020 (SUMMONS)		Thippeswamy Vs V.R.Anush	R.N.Bharathi
2	O.S. 53/2020 (SUMMONS) IA/1/2020 IA/2/2020		Smt. Sridevi Vs Venkatasubbaiah	Manjunetha.D
AMENDMENT				
3	R.A. 107/2019 (SUMMONS)		Mallappa Vs Hanumanthappa	P.S.SHIVAKKUMAR
WRITTEN STATEMENT				
4	S.C. 36/2019 (SUMMONS)		Bank of Baroda, Vs Smt. Saroja alias Hanumakka	S.R.VENKATARAMAREDDY
5	O.S. 77/2016 (HEARING)		P.Narayanappa Vs Smt. Lakshamma	
6	O.S. 1/2017 (HEARING) IA/1/2017		H.G.Rajakumara Vs Anendamma	D.PANDU RANGAPPA
7	R.A. 88/2019 (HEARING) IA/1/2019 IA/2/2019		Hanumantharayappa Vs Jayappa	S.T.NARASIMHA
8	M.C. 14/2020 (HEARING)		T.Srinivasulu Vs T.Manasa	R.N.Bharathi
9	M.C. 37/2019 (A.D.R.)		B.Gurumurthy Vs M.Ramanjinamma	UGRAMURTHY
10	M.C. 4/2020 (A.D.R.)		Muddaveerappa Vs Madhushree . p	K.RAGHU
11	M.V.C. 850/2019 (ISSUES)		Gangamma Vs Saroja Agarwal	Krishnasastri T S
12	O.S. 34/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Anjinamma Vs Nanjamma	M.BHAGAVANTHA
13	O.S. 28/2018 (EVIDENCE)		Ramanjinappa Vs Gurrappa	I.S.AKALAPPA
14	R.A. 18/2018 (ARGUMENTS)		G.Anjiah setty Vs Tadi nagappa	S.N.MURALIDHARA
15	R.A. 72/2018 (ARGUMENTS) IA/1/2018		Mamatha Vs Gagareddy	K.R.Shivanna

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Sr. No. Case Number
31 EX 29/2020
(FIRST HEARIN

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	R.A. 75/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Rajappa Vs Krishnappa	M.B.
17	R.A. 22/2019 (ARGUMENTS) IA/1/2019		Smt.Eramma Vs Eranna	M.BHAGAVANTHA
18	R.A. 25/2019 (ARGUMENTS) IA/1/2019		Krishnappa Vs Obanayaka	S.N.MURALIDHARA
19	R.A. 69/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		V.Nagappa Vs K.Doddeerappa	Nagabhushana
20	R.A. 75/2019 (ARGUMENTS)		Hanumanthappa Vs Obaieshappa	P.S.SHIVAKKUMAR
21	M.A. 16/2019 (ARGUMENTS) IA/1/2019		Hanumantharayappa Vs Srinivasa	S.V.RAGHU
22	R.A. 97/2019 (ARGUMENTS)		Smt. Mujeeba Vs Kodandaramaiah	M.BHAGAVANTHA ANR
23	M.A. 2/2020 (ARGUMENTS)		Manjunatha Vs G.C.Devi Prasad	P.S.SHIVAKKUMAR
24	O.S. 53/2014 (ORDERS)		Y.S.Eswara Setty Vs M.Nagappa	
25	O.S. 68/2014 (ORDERS)		Smt. Maqbul Jan Vs Basheer Ahammed	
26	M.C. 47/2017 (ORDERS)		Chittanna Vs Lakshamma @ Lakshmidevi	S.N.CHANNAKRISHNA REDDY
27	R.A. 1/2018 (ORDERS) IA/1/2018 IA/2/2018		Obamma Vs Nagalakshamma	I.R.LAKSHMAIAH
28	M.A. 8/2019 (ORDERS) IA/1/2019		Hanumantharaya Vs Boraiah	M.BHAGAVANTHA
29	O.S. 67/2020 (ORDERS) IA/1/2020 IA/2/2020		Manjunatha Vs Smt.Jayamma	P.V.YAGNANARAYANA
30	M.A. 4/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		A.R.C.Chouhan Vs T N Srinivasa	M.BHAGAVANTHA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	EX 29/2020 (FIRST HEARING)		V.G.Geetha Vs Manjunatha	L.BHARATHABHUSHANA
32	O.S. 14/2015 (EVIDENCE)		Ganganna Vs Venkataramappa	
33	O.S. 41/2017 (EVIDENCE) IA/1/2017		Adilakshmi @ Adilakshamma Vs Shivananda reddy	MEHABOOB BASHA
34	O.S. 35/2018 (EVIDENCE) IA/1/2018		Somashekara Vs Marakka	M.BHAGAVANTHA
35	O.S. 43/2019 (EVIDENCE)		M.Chandrappa Vs K.V.Rajaram	S.N.MURALIDHARA
36	O.S. 63/2019 (EVIDENCE) IA/1/2019		Smt. Manjula Vs K.H.Rangareddy	P.V.YAGNANARAYANA
37	R.A. 36/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Padmakka Vs Lakshmiddevamma	VENKATESHAPPA
38	R.A. 56/2018 (JUDGEMENT) IA/1/2018		Gonchikara nagappa Vs Geethanjali	S.N.MURALIDHARA
39	O.S. 32/2020 (JUDGEMENT)		Anjinappa Vs Hanumanthappa	Mallikarjunaiah RT
40	O.S. 66/2020 (ORDERS) IA/1/2020		Hanumanthappa Vs Bhaghyamma	I.S.AKALAPPA
Cases listed below are adjourned due to Covid 19				
41	FDP 1/2019 (SUMMONS)	18-01-2021	N.Keshava Vs N.Anjinappa	N.NAGENDRA REDDY
42	EX 24/2019 (SUMMONS)	19-01-2021	Mr. Rama Reddy Vs Mr. B.Eranna	K.RAGHU
43	M.A. 13/2019 (SUMMONS) IA/1/2019	20-01-2021	B.Borappa Vs Karebandappa	ADINARAYANA RAO
44	R.A. 84/2019 (SUMMONS) IA/1/2019	21-01-2021	Buddamma Vs Kenchamma	M.NAGENDRAPPA
45	R.A. 98/2019 (SUMMONS) IA/1/2019	21-01-2021	G.B.Guru Prasad Vs G.K.Manjunatha	Ramesha
46	EX 54/2019 (SUMMONS)	22-01-2021	Anjinamma Vs Shivakumar.V.M	Muralikrishna

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	R.A. 5/2020 (SUMMONS) IA/1/2020	25-01-2021	Adinarayanappa Vs Smt. Anjinamma	P.V.YAGNANARAYANA
48	EX 8/2018 (NOTICE)	25-01-2021	Manjula Vs Sriram General Insurance Co.Ltd	P.H. Subramanya
49	EX 4/2020 (NOTICE)	25-01-2021	Suvaramma Vs R. Chandrappa	N.NAGENDRA REDDY
50	O.S. 54/2020 (SUMMONS) IA/1/2020 IA/2/2020	26-01-2021	Pruthvi Palegar P.M. Vs T.Mallikarjunalah	UGRAMURTHY
51	O.S. 14/2018 (NOTICE) IA/1/2018	26-01-2021	K.N.Padmavthamma Vs Ashwathanarayanareddy	N.NAGENDRA REDDY
52	G and WC 6/2020 (NOTICE)	26-01-2021	Nagarjuna Vs Obalesh	M.Nagendrappa
53	S.C. 13/2020 (NOTICE)	26-01-2021	R Subbareddy Vs R Babureddy	I.R.LAKSHMAIAH
54	M.V.C. 146/2019 (NOTICE)	27-01-2021	K.M.Muddaraju Vs Vijayakumar.K.C.	Ramakrishna M.L.
55	M.C. 37/2020 (NOTICE)	27-01-2021	Doddeerappa Vs Pushpalatha	M.BHAGAVANTHA
56	EX 17/2020 (NOTICE)	27-01-2021	Rathnamma Vs Sakre yallappa	N.NAGENDRA REDDY
57	EX 3/2020 (NOTICE)	28-01-2021	Pushpa Vs P.V.Murali	I.S.AKALAPPA
58	FDP 5/2020 (NOTICE)	28-01-2021	Bank of Baroda Vs K.Ananda	LAKSHMIKANTHAN
59	FDP 6/2020 (NOTICE)	28-01-2021	Bank of Baroda Vs Narayanappa	LAKSHMIKANTHAN
60	R.A. 17/2020 (SUMMONS) IA/1/2020	29-01-2021	H.Narasimhappa Vs Smt.Muddamma	M.BHAGAVANTHA
61	M.C. 19/2016 (NOTICE)	22-02-2021	Satyanarayana Vs Gowramma	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 164/2020 (ORDERS)		A Eshwarappa Vs The Tahasildar	Ramesha
2	CrI.Misc. 165/2020 (ORDERS)		A Eshwarappa Vs The Tahasildar	Ramesha
Cases listed below are adjourned due to Covid 19				
3	C.C. 1019/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Prakash	APP
4	C.C. 1052/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Manjunatha	APP
5	C.C. 1053/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Vijayanayak	APP
6	C.C. 1054/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Timmarayappa	APP
7	C.C. 1055/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Sanjayakumara	APP
8	C.C. 1056/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Manjunatha	APP
9	C.C. 1057/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Hanumantarayappa	APP
10	C.C. 1058/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Narasappa	APP
11	C.C. 1059/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Taranagowda	APP
12	C.C. 1060/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Chandrashekara	APP
13	C.C. 1061/2020 (SUMMONS)	19-12-2020	Arasikere Police Station Vs Shreekanta	APP
14	CrI.Misc. 377/2019 (EVIDENCE)	31-12-2020	Narayanappa Vs The Tahasildar	UGRAMURTHY

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Sr. No. Case Number	Timing/Next Date	Party Name	Advocate
15 Crl.Misc. 14/2015 (NOTICE)	05-01-2021	JAYARAMAPPA Vs JAMEEL AHMED	K.S.NAGARAJ

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 PM to 05.45PM		
1	O.S. 333/2012 (EVIDENCE) IA/1/2012		RAMAMOHAN Vs PAPANNA	
2	O.S. 343/2013 (EVIDENCE) IA/1/2013		ASWATHAPPA Vs PANDURANGAPPA	R.V.
3	O.S. 31/2015 (EVIDENCE) IA/1/2015		G.S.nagareddy Vs Jayamma	R.Venkatesh
4	O.S. 199/2015 (EVIDENCE) IA/1/2015		SRI THIPPANAIIKA Vs GOVINDAREDDY	P.V.YAGNANARAYANA
5	O.S. 253/2015 (EVIDENCE) IA/2/2015 IA/1/2015		J.Mahesh Vs Neelamma	MEHABOOB BASHA
6	O.S. 281/2015 (EVIDENCE) IA/1/2015		MADEVI @ MAHADEVI Vs GANGAPPA	S.CHANDRASEKAR SETTY
7	O.S. 293/2015 (EVIDENCE) IA/2/2015 IA/1/2015		SMT. P. VEENA Vs SMT. S.G.THRUPTHI	D.PANDU RANGAPPA
8	O.S. 11/2016 (EVIDENCE)		Nagojappa Vs Gangamma	ADINARAYANA RAO
9	O.S. 239/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Siddappa Vs C.Borappa	S.V.RAGHU
10	O.S. 335/2017 (EVIDENCE) IA/1/2017		Subbanna Vs Venkatanarappa @ Venkatavarappa	N.R.BALAKRISHNA
11	O.S. 489/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA Vs SMT. MARAKKA	M.BHAGAVANTHA
12	O.S. 231/2015 (callon) IA/1/2015		T.Vishalakshi Vs Leelamma	D.R.RANGANATH
13	O.S. 269/2016 (EVIDENCE) IA/1/2016		Ammjamma Vs Kariyanna	R.N.Bharathi
14	O.S. 353/2012 (DEFENCE EVIDENCE) IA/1/2012		RATHNAMMA Vs ERANNA	
15	O.S. 409/2013 (DEFENCE EVIDENCE) IA/1/2013		HANUMANTHAPPA Vs HANUMANTHAPPA	S.T.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 353/2014 (DEFENCE EVIDENCE) IA/1/2014		Eramma Vs Sunitha	M.B
17	O.S. 461/2014 (DEFENCE EVIDENCE)		Siddalingamma Vs Nagamma	S.N.MURALIDHARA
18	O.S. 115/2015 (DEFENCE EVIDENCE) IA/1/2015		ERAMMA Vs D.THIMMAIAH	D.PANDU RANGAPPA
11.00 AM to 02.00PM				
19	O.S. 257/2017 (SUMMONS)		Ereppa Vs Hanumantharaya	M.G.Vasudeva murthy
20	O.S. 239/2020 (SUMMONS) IA/1/2020 IA/2/2020		Gangeya K.P. Vs The chief officer	M.NAGENDRAPPA
21	O.S. 319/2001 (NOTICE)		Lakshamma Vs Chowdamma	G.S.S.
22	FDP 5/2007 (NOTICE)		A.D.Kadarappa Vs Maraiah	
23	O.S. 97/2014 (NOTICE) IA/1/2014		SANNA MALAPPA Vs S.PANDURANGAPPA	M.BHAGAVANTHA
24	O.S. 351/2015 (NOTICE)		LAKSHMAPPA Vs UGRAPPA	M.NAGENDRAPPA
25	O.S. 217/2015 (Balance) IA/1/2015		Nindavappa @ Nindavanappa Vs R.Kariyanna	M.BHAGAVANTHA
26	O.S. 235/2020 (Settlement) IA/1/2020 IA/2/2020		K.L. Rama Alias K.L. Rama pathy Rao Vs The Deputy Commissioner	M.NAGENDRAPPA
27	O.S. 73/2015 (APPEARANCE OF PARTY)		SRI SHANKAR RAO Vs SRI P.SATHYANARAYANA	UGRAMURTHY
28	O.S. 265/2020 (HEARING) IA/1/2020		P Pushpalatha Vs Gowramma	P.V.YAGNANARAYANA
29	O.S. 43/2013 (Await report) IA/1/2013		MOHAMMED NURULLA Vs MOHAMMUD FAJULULLA	MB
30	O.S. 157/2014 (Await report) IA/1/2014		NANJUNDAPPA Vs Honuramma	P.V.Y
31	FDP 1/2010 (NBW ISSUED)		Thimmanaik Vs ramanaik	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	EX 8/2010 (OBJECTION)		Saraswathi Vs Gowdappa	
33	EX 51/2011 (NBW ISSUED)		SHIVAPPA REDDY Vs NARAYANAPPA	
34	O.S. 61/2013 (OBJECTION) IA/1/2013		SMT.GOWRAMMA Vs HANUMAKKA	I.R.Lakshmaiah
35	O.S. 279/2013 (Amendment of plaint) IA/1/2013		NAGARATHNAMMA Vs MUTHYALAMMA	A.N.R
36	O.S. 313/2016 (OBJECTION TO IA) IA/1/2016		D.Thipperudraiah Vs D.Narayanappa	H.A.Prabhakara Reddy
37	O.S. 273/2019 (HEARING ON IA) IA/1/2019		Mukunda nayaka K.P. Vs Pandurangappa	ADINARAYANA RAO
38	O.S. 349/2019 (ORDERE ON IA) IA/1/2019		K. Nagaraja Vs K.N.Narayan	ADINARAYANA RAO
Cases listed below are adjourned due to Covid 19				
39	O.S. 245/2018 (EVIDENCE)	21-01-2021	M.Hanumantharayappa Vs Lakshamma	ADINARAYANA RAO
40	O.S. 249/2018 (EVIDENCE) IA/1/2018	21-01-2021	K.Govindappa Vs Gangappa	M.NAGENDRAPPA
41	O.S. 279/2018 (EVIDENCE)	21-01-2021	T.V.Venkatesha Vs Gopala	H.A.Prabhakara Reddy
42	O.S. 315/2018 (EVIDENCE)	21-01-2021	D.Sumangala Vs D.Gangadharaiah	K.C.SUBBAYAPPA
43	FDP 22/2018 (EVIDENCE)	21-01-2021	T. Hanumantharaya Vs T. Ramanna	D.V.SHESHADRI
44	O.S. 353/2018 (EVIDENCE)	21-01-2021	Lakshamma Vs Pakeerappa	S.T.NARASIMHA
45	O.S. 171/2019 (EVIDENCE) IA/1/2019	21-01-2021	Marappa Vs T.R.Suresh	D.PANDU RANGAPPA
46	EX 49/2015 (callon)	21-01-2021	N.Keshava Vs N.Anjinappa	N.NAGENDRA REDDY
47	EX 24/2016 (callon)	21-01-2021	STATE BANK OF MYSORE REPRESENTED BY ITS MANAGER GOVINDA BALLAL Vs B.NAGENDRALAH	S.R.VENKATARAMAREDDY

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63	O.S. 89/2020 (SUMMONS)	22-01-2021	Bank of Baroda Vs	S.V.RAGHU
64	O.S. 133/2020 (SUMMONS) IA/1/2020	22-01-2021	Nikitha C Thippakka Vs	P.S.SHIVAKKUMAR
65	O.S. 151/2020 (SUMMONS) IA/1/2020	22-01-2021	Yeraguntamma Subburayappa Alias Subbaiah Vs	M.BHAGAVANTHA
66	O.S. 231/2020 (SUMMONS)	22-01-2021	Eranna K.Mallikarjuna Vs	N.NAGENDRA REDDY
67	O.S. 173/2018 (NOTICE) IA/1/2018	22-01-2021	Anjinamma Ananda Mohan Vs	S.V.RAGHU
68	EX 24/2019 (NOTICE)	22-01-2021	Chinthakayala Naganna@ Sukkodu Govindappa @ Palajjiyavara Govindappa Vs	I.R.LAKSHMAIAH
69	O.S. 213/2020 (NOTICE) IA/1/2020	22-01-2021	Dasappa Subbamma Vs	M.V.Dayananda Sagar
70	O.S. 59/2020 (APPEARANCE OF PARTY) IA/1/2020	22-01-2021	Parvathamma Sri Lakshmi Vs	P.V.YAGNANARAYANA
71	O.S. 45/2016 (EVIDENCE) IA/1/2016	22-01-2021	Sarojamma Jungappa Vs	P.V.YAGNANARAYANA
72	O.S. 87/2016 (EVIDENCE) IA/1/2016	22-01-2021	Nagamma Eranna @ Erappa Vs	S.N.MURALIDHARA
73	O.S. 217/2016 (EVIDENCE) IA/1/2016	22-01-2021	Siddappa Anjinappa Vs	M.BHAGAVANTHA
74	O.S. 407/2016 (EVIDENCE) IA/1/2016	22-01-2021	Anjinamma Lingamma and another Vs	B.V.Sreenivasa Murthy
75	O.S. 1/2017 (EVIDENCE) IA/1/2017	22-01-2021	Jayaramappa and another Suguna Vs	N.NAGENDRA REDDY
76	O.S. 79/2017 (EVIDENCE) IA/1/2017	22-01-2021	Venkataramanappa Sunkappa Vs	I.S.AKALAPPA
77	O.S. 295/2017 (EVIDENCE) IA/1/2017	22-01-2021	Eranna Venkataramanappa Vs	I.S.AKALAPPA
78	O.S. 5/2018 (EVIDENCE)	22-01-2021	Gangamma Marappa Vs	Ramesha
			Narayanamma	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
79	O.S. 129/2018 (EVIDENCE)	22-01-2021	B.Anwar Vs Kokila	D.A.Ravichandrareddy
80	O.S. 135/2018 (EVIDENCE) IA/1/2018	22-01-2021	D.Nirmala Vs T.R.Venkatesh	R.N.Bharathi
81	O.S. 165/2018 (EVIDENCE) IA/1/2018 IA/2/2018 IA/3/2018	22-01-2021	Sri.Hanumantharayappa Vs Sri.Srinivasa	V.SREERAMA
82	O.S. 183/2018 (EVIDENCE)	22-01-2021	Achamma Vs Akkamma	ADINARAYANA RAO
83	O.S. 207/2018 (EVIDENCE)	22-01-2021	R.Govindarajulu Vs The Chief Officer	D.V.SHESHADRI
84	O.S. 209/2018 (EVIDENCE) IA/1/2018	22-01-2021	Kariyamma Vs Lakshmiddevamma	UGRAMURTHY
85	O.S. 213/2018 (EVIDENCE) IA/1/2018	22-01-2021	Badyanalka Vs Dharmanalka	M.NAGENDRAPPA
86	O.S. 235/2018 (EVIDENCE) IA/1/2018	22-01-2021	Jayamma Vs Kamakka	R.HANUMANTHARAYA

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Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 254/2020 (NOTICE) IA/1/2020		K.N Narasimha Murthy Vs Atira Solar Power Pvt.Ltd.	Mallikarjunaiah RT
2	O.S. 370/2009 (Settlement)		H.HANUMANTHARAYAPPA Vs HANUMANTHAPPA	PVY
3	O.S. 242/2012 (Settlement)		T.R.DEVARAJ Vs G.GANGADHARA	
4	O.S. 422/2014 (Settlement)		Geetha Vs Suresh.J	M.Bhagavantha
5	FDP 6/2010 (Await report)		Shivalingamma Vs R.Gowamma	
6	O.S. 104/2017 (ARGUMENTS) IA/1/2017		Dharmanaik Vs Manaki Bai	SRI.R.RANGANATHAPPA
7	O.S. 310/2012 (ORDERS) IA/1/2012		SRINIVAS C.G. Vs SMT.THIMMAKKA	
8	FDP 10/2015 (HEARING ON IA)		PADMA Vs B.A.SHIVANNA	M.L.RAMAKRISHNA
9	O.S. 454/2015 (ORDERE ON IA) IA/1/2015		Anjinappa Vs Doddanna	M.BHAGAVANTHA
Cases listed below are adjourned due to Covid 19				
10	O.S. 132/2013 (Settlement) IA/1/2013	14-12-2020	VARADARAJU Vs SURYA NARAYANA SHETTY	P.V.Y
11	O.S. 410/2017 (Settlement) IA/1/2017	14-12-2020	Lakshminarayanappa Vs Anjinappa	M.BHAGAVANTHA
12	O.S. 172/2019 (Settlement)	14-12-2020	Smt.B.N.Vijayalakshmi Vs M.S.Shiva Kumar	I.R.LAKSHMAIAH
13	O.S. 382/2016 (Settlement) IA/1/2016 IA/2/2016	15-12-2020	Aruna Vs Megharaj	M.BHAGAVANTHA
14	O.S. 30/2018 (Settlement) IA/1/2018	15-12-2020	Azmathulla Vs Muddarangamma	M.NAGESH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 218/2010 (SUMMONS)		Y.N.H.P.S. Vs Avethi Marathi Ramu	
2	C.C. 501/2012 (SUMMONS)		Y.N.Hosakote P.s. Vs Ramakrishna	
3	Cri.Misc. 63/2020 (SUMMONS)		Pathakisa Vs The Deputy Tahasildar	R.HANUMANTHARAYA
4	Cri.Misc. 124/2020 (SUMMONS)		Ramesh Naik Vs The Deputy Tahasildar	K.R.Shivanna
5	Cri.Misc. 156/2020 (SUMMONS)		Sri. Sudarshan. B.S. Vs The Deputy Tahasildhar,	Sri.CHANNAKRISHNAREDDY.S.N.
6	Cri.Misc. 207/2020 (SUMMONS)		Srinivasa Vs The Deputy tahasildar	Mahboob Bashe
7	P.C.R. 12/2014 (HEARING)		B.M.Satyamappa Vs Bagappa and others	
8	C.C. 450/2012 (callon)		Y.N.Hosakote P.s. Vs Ramanjineya	
CROSS EXAM ON PROSECUTION WITNESS				
9	C.C. 372/2016 (EVIDENCE)		Gangamma Vs Bharathi Prabhu	P.V.YAGNANARAYANA
10	C.C. 373/2016 (EVIDENCE)		Gangamma Vs Bharathi Prabhu	P.V.YAGNANARAYANA
11	C.C. 1064/2014 (ARGUMENTS)		THIRUMANI P.S Vs SUBBARAYUDU	
12	P.C.R. 23/2020 (Sworn Statement)		T Sharath Babu Vs Sathyanarayana M	M.NAGENDRAPPA
Cases listed below are adjourned due to Covid 19				
13	C.C. 67/2015 (RE-ISSUE SUMMONS)	14-12-2020	Y.N.HOSAKOTE PS Vs RAMANJANEYA	
14	P.C.R. 110/2018 (Settlement)	15-12-2020	Roopa C.H Geologist. Vs Shiva Naik	APP
15	C.C. 316/2016 (REISSUE OF NBW)	15-12-2020	STATE Vs Nagamna	
16	P.C.R. 114/2018 (Settlement)	16-12-2020	Roopa C.H.Geologist. Vs Raju Naik	APP
17	C.C. 503/2017 (Settlement)	17-12-2020	Y..N.Hosakote P.S. Vs Pathanna	